

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 12

CP(IB) No. 406/Chd/Hry/2019

Under Section 9, IBC 2016

In the matter of:-

Stella Industries Ltd.

...Petitioner/ Operational Creditor

Vs.

Life Essentials Personal Care Pvt. Ltd

...Respondent/ Corporate Debtor

Present through Video Conferencing:

Mr. G.S. Sarin, PCS for the petitioner/ operational creditor.

Mr. K.V. Singal, Advocate for the respondent/ corporate debtor.

Let the matter be listed before the regular Bench for arguments on

14.04.2023.

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**(Ajai Das Mehrotra)
Member (Technical)**

March 10, 2023

SM

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**(Harnam Singh Thakur)
Member (Judicial)**